Annexure-I

Name of the corporate debtor: NILSHIKHA PROJECTS LIMITED

CIN: U74999MP2016PLC041388

Date of commencement of CIRP 08-05-2025

List of creditors as on: 27-05-2025 (Version I)

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in INR)

		Name of creditor	Details of claim received	Details of claim admitted						Amount of	Amount of any mutual	Amount of	Amount of	
S	i. Io.		Amount claimed	Amount of claim Provisional admitted	Nature of claim	Amount covered by security interest	Amount covered by guar- antee	Whether related party?	% of Voting share in CoC	conti- ngent claim	dues, that may be set-off	claim not admitted	claim under verification	Remarks, if any
	1	HDFC BANK	7,90,90,495.14	7,90,90,495.14	Financial claim	7,90,90,495	7,90,90,495	No	51.70%	NIL	NIL	NIL	0	
	2	UNION BANK OF INDIA	7,39,01,792.98	7,39,01,792.98	Financial claim	7,39,01,793	7,39,01,793	No	48.30%					
		TOTAL	15,29,92,288.12	15,29,92,288.12	Financial claim	15,29,92,288.12	15,29,92,288.12		100.00%				0	

^{*}Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.